

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL****PRINCIPAL BENCH, NEW DELHI****OA NO. 632 OF 2022****IN THE MATTER OF:****V.K. TYAGI****...APPLICANT****VERSUS****STATE OF UTTARAKHAND & ORS.****...RESPONDENT(s)****INDEX**

<b>S. NO</b>	<b>PARTICULARS</b>	<b>PAGE NO</b>
1.	RESPONSE ON BEHALF OF <b>RESPONDENT 11</b> IN COMPLIANCE OF THE ORDER DT. 16.01.2026 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI	
2.	A COPY OF THE REPORT OF JOINT COMMITTEE IS ANNEXED HEREIN AND MARKED AS <b>ANNEXURE-1.</b>	

3.	A COPY OF THE MEETING LETTER AND MINUTES IS ANNEXED HEREIN AND MARKED AS <b>ANNEXURE- 2.</b>	
4.	A COPY OF THE VIDE LETTER DATED 05.02.2024 IS ANNEXED HEREIN AND MARKED AS <b>ANNEXURE-3.</b>	
5.	A COPY OF THE PHOTOGRAPHS OF THE RIVER IS ANNEXED HEREIN AND MARKED AS <b>ANNEXURE -4.</b>	
6.	A COPY OF THE LETTER DATED 15.04.2026 ALONG WITH PHOTOGRAPHS RELATED TO THE SAID PLANTATION WORK, INDICATING THE COORDINATES OF THE LOCATIONS, ARE ENCLOSED HEREWITH AND MARKED AS <b>ANNEXURE-5.</b>	

7.	THE INSPECTION REPORT IS ANNEXED AND MARKED AS ANNEXURE -6.	
----	--	--

**THROUGH COUNSEL**



BHANWAR PAL SINGH JADON  
STANDING COUNSEL  
FOR THE STATE OF U.P.

EMAIL-  
[bhanwar09jadon@gmail.com](mailto:bhanwar09jadon@gmail.com)

PHONE NO.-6375115224

DATED: - 27.03.2026

PLACE: - NOIDA

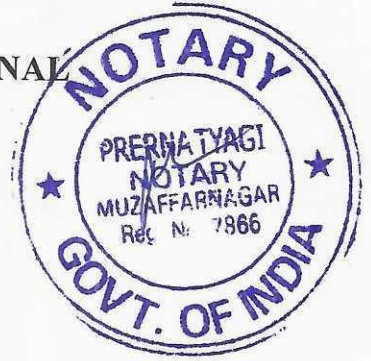
2241

This affidavit/document is noted  
at Sl. No. 110. . . Register No. 28.

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

OA NO. 632 OF 2022



IN THE MATTER OF:

V.K. TYAGI

...APPLICANT

VERSUS

STATE OF UTTARAKHAND & ORS.

...RESPONDENT(S)

RESPONSE ON BEHALF OF RESPONDENT 11 IN COMPLIANCE  
OF THE ORDER DT. 16.01.2026 PASSED BY THE HON'BLE  
NATIONAL GREEN TRIBUNAL, NEW DELHI

I, Umesh Mishra, aged about 54 years, S/o Shri M.P. Mishra, posted as, District Magistrate, Muzaffarnagar, do hereby solemnly affirm and state as under:

1. That I, the Deponent in the above captioned matter, am fully conversant with the facts of the case and am competent and authorized to swear the present reply.
2. That I, state that the contents of this reply have been drafted by my counsel on my instructions, and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

PRERNA TYAGI  
NOTARY  
MUZAFFARNAGAR  
27 APR 2026

NOTARY  
9/1

BACKGROUND OF THE MATTER

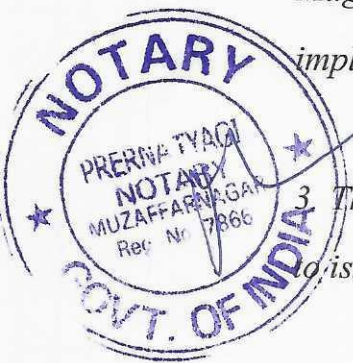
3. That in the present matter, the issue is with respect to the encroachment for cultivation on the land of river Solani, & tributary of River Ganga, which is obstructing its flow, further grievance is about discharge of untreated sewage in river Solani which is creating health hazards and converting the river into a drain.

4. That the Hon'ble Tribunal vide order dated 16.01.2026 issued the following directions:

*".....2. In view of the facts and circumstances of the case we consider presence of the District Magistrate Saharanpur, District Magistrate, Muzaffarnagar and District Magistrate, Bijnor to be essential for just and proper adjudication of the substantial environmental questions involved in the case. Accordingly, District Magistrate Saharanpur, District Magistrate, Muzaffarnagar and District Magistrate, Bijnor are impleaded as respondents no. 10 to 12.*

*3. The Registry is directed to amend the memo of parties accordingly and to issue notice to newly impleaded respondents no. 10 to 12.*

4. At this stage, Mr. Bhanwar Pal Singh Jadon, Advocate, who is already representing respondent no. 7, has accepted notices on behalf of respondents no. 10 to 12- District Magistrate Saharanpur, District Magistrate, Muzaffarnagar and District Magistrate, Bijnor respectively.



PRERNA TYAGI  
NOTARY  
MUZAFFARNAGAR  
27 APR 2026

*[Handwritten signature]*

5. Replies may be filed by the District Magistrate Saharanpur, District Magistrate, Muzaffarnagar and District Magistrate, Bijnor within one month."

NOTARY

**REPLY IS AS FOLLOWS**

5. That it is submitted that, the Solani River originates from District Saharanpur (Uttar Pradesh), flows through Roorkee in District Haridwar (Uttarakhand), and thereafter re-enters Uttar Pradesh in District Muzaffarnagar, finally merging with River Ban/Ganga at Shukratal, after which it is known as River Boodhi Ganga.

NOTARY

6. That it is further submitted that, the river covers an approximate length of 145 kilometers and passes through Biharigarh (UP), Bhagwanpur, Roorkee, and Laksar (Uttarakhand). It is a rain-fed river, which remains almost dry during winter but is prone to flooding during monsoon, affecting low-lying areas. The river basin is agriculturally fertile.

NOTARY

7. That it is important to submit that, in compliance with the directions of the Hon'ble Tribunal in *Original Application No. 495/2023 Mohd.Amjad Vs CPCB with Original Application No. 530/2022 Anuj Kumar Vs State of Uttarakhand & Ors.* which is disposed of on dated 20.05.2025., a joint committee comprising CPCB, UPPCB, UKPCB, MoEF&CC, NMCG, and District Administrations of Uttar Pradesh and Uttarakhand conducted site inspections from Roorkee (Uttarakhand) to Shukratal Ghat (Muzaffarnagar) on 14-15 September 2023 and a post-monsoon visit on 11-12 October 2023. That the joint committee, upon inspection, observed as follows:



PRERNA TYAGI  
NOTARY  
MUZAFFARNAGAR

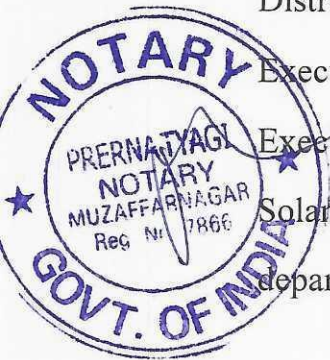
27 APR 2026

NOTARY

- a) The Solani River flows through major towns including Biharigarh, Bhagwanpur, Roorkee, and Laksar before its confluence with River Ban Ganga upstream of Shukratal in Muzaffarnagar. All major untreated effluent discharges into the river originate from areas within the State of Uttarakhand.
- b) The river receives untreated sewage from villages such as Kishanpur and Hasanpur (falling within Uttarakhand), along with treated discharge from the 33 MLD STP at Roorkee.
- c) The water quality of River Solani, prior to its confluence with River Ban Ganga, meets the primary water quality criteria for bathing.
- d) No discharge of sewage from any drain into River Solani was found within the territorial jurisdiction of District Muzaffarnagar.

A copy of the report of joint committee is annexed herein and marked as ANNEXURE-1.

8. That it is submitted that, in compliance with the order dated **16.01.2026** of the Hon'ble Tribunal, a meeting was conducted by Chief Development Officer, Muzaffarnagar, with participation from the District Forest Officer, District Panchayat Raj Officer, Upayukt (Shram Rojgar MNREGA), Executive Engineer (Drainage Khand-I, Irrigation Department), and Executive Engineer (U.P. Jal Nigam - Rural), regarding the status of River Solani. That during the said meeting the following information given by the departments :



PRERNA TYAGI  
NOTARY  
MUZAFFARNAGAR

27 APR 2026

a) The Executive Engineer, Drainage Khand-I, informed that demarcation pillars for the floodplain zone of River Solani have been installed.

b) The District Forest Officer confirmed that no encroachment exists within the flow area of River Solani.

A copy of the meeting letter and minutes is annexed herein and marked as ANNEXURE- 2.

9. That it is further submitted that the District Forest Officer, Muzaffarnagar, vide letter dated 05.02.2024 addressed to the Secretary, NMCG (U.P.), has reported that:

a) There is no discharge of sewage into River Solani within Muzaffarnagar district. It is submitted that no encroachment has been made on the Solani River within District Muzaffarnagar.

b) There is no barrage or weir-type or any other structure has been constructed on the Solani River within District Muzaffarnagar for water abstraction, and no water is being drawn from the river at any location.

Therefore, the entire catchment water within the district flows into the river, maintaining flow (e-flow) in the Solani River.

De-silting work has been carried out at locations where the river flow was obstructed due to silt accumulation. At present, there is no obstruction in the river flow of the Solani River within District Muzaffarnagar.

A copy of the letter dated 05.02.2024 is annexed herein and marked as ANNEXURE-3.

PRERNA TYAGI  
NOTARY  
MUZAFFARNAGAR

27 APR 2026

*h.l.*

A copy of the photographs of the river is annexed herein and marked as ANNEXURE -4.

10. That it is submitted that, vide letter dated 15.04.2026, the Forest Department has carried out plantation work over an area of approximately 3 hectares along the banks of the Solani River during the year 2025-26, under which about 2000 saplings such as Pipal, arjun, bans, jamun, bargad have been planted.

A copy of the letter dated 15.04.2026 along with photographs related to the said plantation work, indicating the coordinates of the locations, are enclosed herewith and marked as ANNEXURE-5.

11. The joint inspection of Solani River was conducted by Irrigation Department, Forest Department and Uttar Pradesh Pollution Control Board, Muzaffarnagar on dated 25.04.2026. The inspection report is attached herewith and marked as ANNEXURE-6

12. That, the deponent has been duly diligent in complying with the orders passed by the Hon'ble National Green Tribunal, New Delhi, and has taken all necessary measures to ensure timely and complete compliance therewith in letter and spirit.

13. Hence, the present affidavit is being submitted for the kind perusal of the Hon'ble Tribunal. It is prayed that the same be taken on record.



PRERNA TYAGI  
NOTARY  
MUZAFFARNAGAR

27 APR 2026

NOTARY  
25.4.26  
DEPONENT

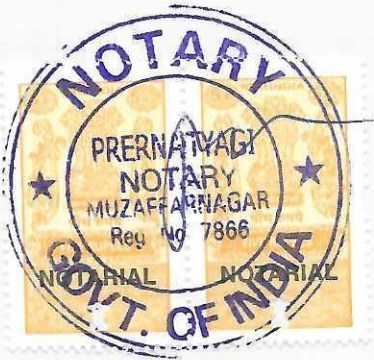
VERIFICATION

Verified at **Muzaffarnagar** on this 25<sup>th</sup> day of April 2026, that the contents of the above affidavit from paragraphs 1 to 12 are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

NOTARY

*[Signature]*  
25-4-22

DEPONENT



sworn before me at C. Mesh Mishra  
the deponent.....  
is/are identified by Shri.....  
I have satisfied myself by examining the  
deponent who [Signature] contents of  
the affidavit which [Signature] read out &  
explained by me to [Signature] deponent fee.....  
charged Rs. ....  
NOTARY, DISTT. MUZAFFARNAGAR

Identified by  
[Signature]

*[Signature]*  
PRERNA TYAGI  
NOTARY  
MUZAFFARNAGAR  
27 APR 2026

Status Report in compliance to Hon'ble National Green Tribunal order dated 03.07.2025 in the matter of O.A. No. 632/2022 V.K. Tyagi Vs State of Uttarakhand & Ors.

In reference to the O.A. No. 632/2022 V.K. Tyagi Vs State of Uttarakhand & Ors, order passed by Hon'ble NGT on date 03.07.2025 is as follows :

*"3. The question of rejuvenation of river Sonali involves three material aspects as mentioned hereunder:-*

*(a) Identification and demarcation of its Flood Plain Zone.*

*(b) Identification and removal of encroachments on its river bed/catchment area*

*(c) Tapping of drains discharging domestic sewage/industrial effluents in it for ensuring that untreated domestic sewage/industrial effluents is not discharged in it.*

*4. Even though, this case is pending since the year 2022 but all requisite remedial measures have not been taken and complete action taken reports have not been filed so far.*

*5. The respondents are directed to take requisite action and file action taken reports giving all requisite details regarding their action plan, remedial measures already taken/required to be taken, the budgetary allocation made/to be made, the timelines for execution/completion of the work and names of the agencies entrusted with the task of executing the work and names of the agencies entrusted with the task of monitoring the same.*

*6. Detailed action taken reports may be filed by the respondents with respect to all-relevant aspects as mentioned above within three months.*

*7. List on 08.10.2025 for further consideration.*

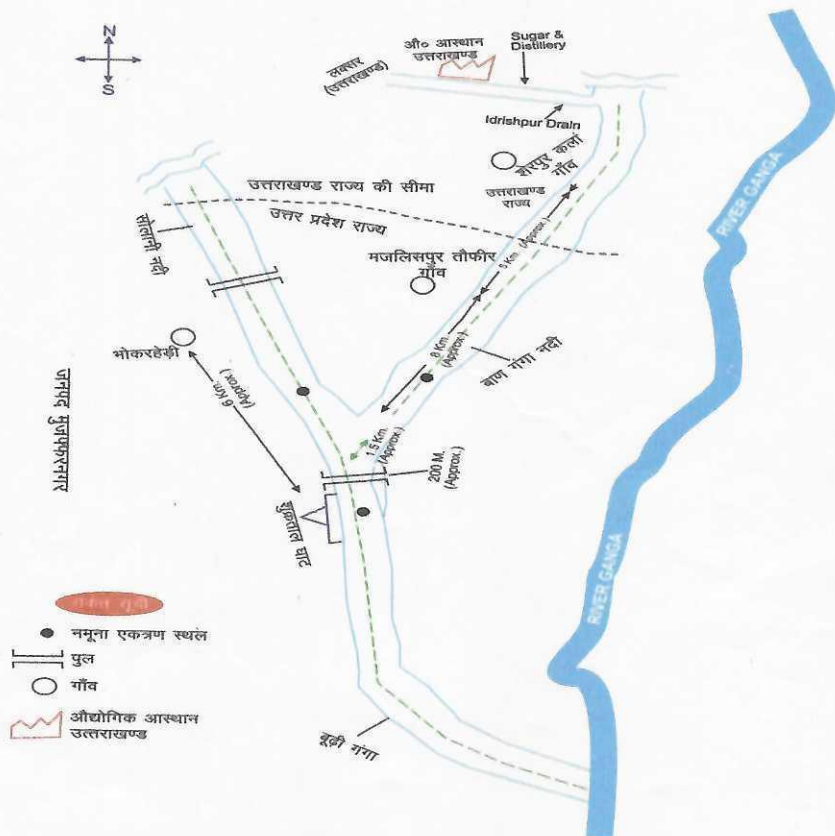
*Pratish*

*Pratish*

**Major facts about Solani river identified by U.P. Pollution Control Board, Muzaffarnagar while conducting survey of Solani River**

The Solani River originates from District Saharanpur (UP) and flows through Roorkee city in Haridwar District of Uttarakhand, then re-enters in district Muzaffarnagar in Uttar Pradesh, reaching the historical and religious city of Shukteerth, where it merges with river Ban Ganga. After originating, the Solani river covers a distance of approximately 145 kms. passing through towns like Biharigarh (UP), Bhagwanpur, Roorkee and Laksar (UK). It is a rain fed river, almost dry during winter but prone to flooding during the monsoon, causing significant damage to low lying areas along its banks. The Solani river has made its basin fertile for agriculture.

Further, in compliance of latest order dated 03.07.2025 passed by the Tribunal, a latest inspection conducted by U.P. Pollution Control Board, Muzaffarnagar on dated 25.09.2025 for source mapping, travelling route and sewage/industrial discharge status in river Solani as well as river Ban Ganga passes through the boundary of district Muzaffarnagar, it is found that any kind of sewage/industrial discharge through any drain has not fallen into the river Solani in district Muzaffarnagar area.



*(Signature)*

*Kaulosh*

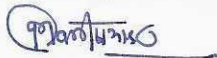
Further, it is to be noted that Original Application No. 495/2023 Mohd. Amjad Vs CPCB with Original Application No. 530/2022 Anuj Kumar Vs State of Uttarakhand & Ors. which is disposed of on dated 20.05.2025. The above cases were related to the water pollution in river Solani and river Ban Ganga originating from District Saharanpur (UP) and District Haridwar (UK) respectively and passing through the District Muzaffarnagar. In compliance to the directions of Hon'ble NGT in the above said cases, the joint committee comprising of CPCB, UPPCB, UKPCB, MoEF&CC, NMCG and District Administration of Uttarakhand & Uttar Pradesh conducted site surveys from Roorkee (Uttarakhand) till their downstream at Shukratal Ghat (Muzaffarnagar). After the confluence of river Ban Ganga and river Solani at Shukratal (Muzaffarnagar), it is known as river Boodhi Ganga. The joint surveys were conducted on dated 14-15 September 2023 and Post-monsoon committee visit on dated 11-12 October, 2023.

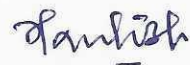
The joint committee, during the survey, inspected several points/villages from where the river Solani passes from Roorkee till its downstream at Shukratal with the final objective to conduct pollution source mapping.

**Pollution Source Mapping of River Solani before confluence with River Banganga**

The joint committee constituted by Hon'ble Tribunal has conducted various inspections/surveys and given the following conclusions regarding river Solani which is highlighted below :

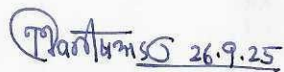
- a) During the survey, the joint committee has noted that the river Solani runs along length of 145 Kms. through Biharigarh, Bhagwanpur, Roorkee, Laksar, City /towns before falling into river Ban Ganga at U/s of Shukratal in Muzaffarnagar. All major cities/towns/ villages discharging their untreated effluent into river Solani falls only under the jurisdiction/area of Uttarakhand (Biharigarh, Bhagwanpur, Roorkee, Laksar area).





- b) Committee has observed that the river Solani receives discharge of untreated sewage from nearby villages namely Kishanpur, Hasanpur etc. (which falls in Uttarakhand area) and also treated sewage of 33 MLD STP Roorkee.
- c) The water quality of river Solani before confluence of river Ban Ganga is also meeting primary water quality criteria for bathing.
- d) **The committee during survey of the river, did not find any discharge of sewage from any drain going into the river Solani in Muzaffarnagar area.**

The above inspection report is being forward for your kind perusal and further consideration.

  
(Maneesh Kumar)  
J.R.F.

  
(Kunwar Santosh Kumar)  
Asstt. Environment Engineer

Regional Officer

  
26/9/25

**Report in compliance to Hon'ble National Green Tribunal order dated 29.01.2024 in the matter of O.A. No. 632/2022 V.K. Tyagi Vs State of Uttarakhand**

In reference to the O.A. No. 632/2022 V.K. Tyagi Vs State of Uttarakhand, Hon'ble NGT on date 29.01.2024 issued the following directions :

"..... 6. Mr. Vikas Tyagi, Executive Engineer, Irrigation Department has appeared online by submitting that he is appearing for Respondent No. 7. Respondent no. 7 is the Chief Secretary of the State of Uttar Pradesh. On the previous date on 10.10.2023, the Counsel for Respondent Nos. 7 to 9 had sought time to file response. No response has been filed on behalf of respondent no. 7. Page 241 of the paper-book has been referred by the Executive Engineer as also Counsel for the State submitting that it is response of the respondent no. 7 but on perusal thereto, we do not find it to be the response as Page 241 appears to be some unsigned, undated note and page 242 and 243 are some internal correspondences. Hence, the previous order of the Tribunal has not been complied with. Learned Counsel for State of UP submits that he is representing respondent no. 7. The Tribunal does not appreciate the practice of any Officer appearing at the instance of any other Officer and making the submission without Tribunal's direction though the concerned impleaded Officer is already represented though the Counsel. Learned Counsel for respondent no. 7 submits that response on behalf of respondent no. 7 will be filed within one week.

7. The response of NMCG has been filed stating the following:-

"5. That the concerned activities along the Sonali river falls under the administrative control and maintained by the Irrigation department of the State of U.P. However, over a period of time, the direction of river flow has moved towards agricultural land belonging to the private individual person.

6. That the State Government may take necessary steps for Interception & Diversion (I&D) of the above mentioned drains to the existing STP as the

  
(A.R.B.)

*existing STP in Roorkee is hardly getting 20% of its design capacity flows at present.*

*7. That as regards the flood plain zonation, the necessary steps may also be taken by the State Government."*

*8. It will be open to the State Authorities to duly consider the response of the NMCG and take appropriate remedial action and also to file their proposed action/action taken report in pursuance to the response of the NMCG.*

*9. List this matter on 10.04.2024."*

**Background/Previous Inspections/Surveys regarding Water Pollution in Solani River**

It is to be noted that O.A. No. 495/2023 Mohd. Amjad Vs CPCB with O.A. no. 530/2022 Anuj Kumar Vs State of Uttarakhand & Ors. presently under consideration before Hon'ble NGT which is in reference to the water pollution in river Solani and river Ban Ganga originating from Uttarakhand and passing through the District Muzaffarnagar. In compliance to the directions of Hon'ble NGT in the above said O.A., the joint committee comprising of CPCB, UPPCB, UKPCB, MOEF, NMCG and District Administration (Uttarakhand & Uttar Pradesh) conducted site surveys from Roorkee (Uttarakhand) till downstream of Shukratal (Muzaffarnagar) of river Ban Ganga, river Solani and river Ganga passing through Shukratal. The joint survey was conducted on dated 14-15 September 2023 and Post-monsoon committee visit on 11-12 October, 2023.

River Solani and river Ban Ganga are 02 separate river channels originating from the ranges of Himalayas traversing through Roorkee area in Uttarakhand and then entering in district Muzaffarnagar. Both the rivers confluence in district Muzaffarnagar and travels as Boodhi Ganga at Shukratal.

The joint committee, during the survey, inspected several points/villages from where the river Ban Ganga and river Solani passes from Roorkee till d/s of Shukratal with the final objective to conduct pollution source mapping of both rivers. Several

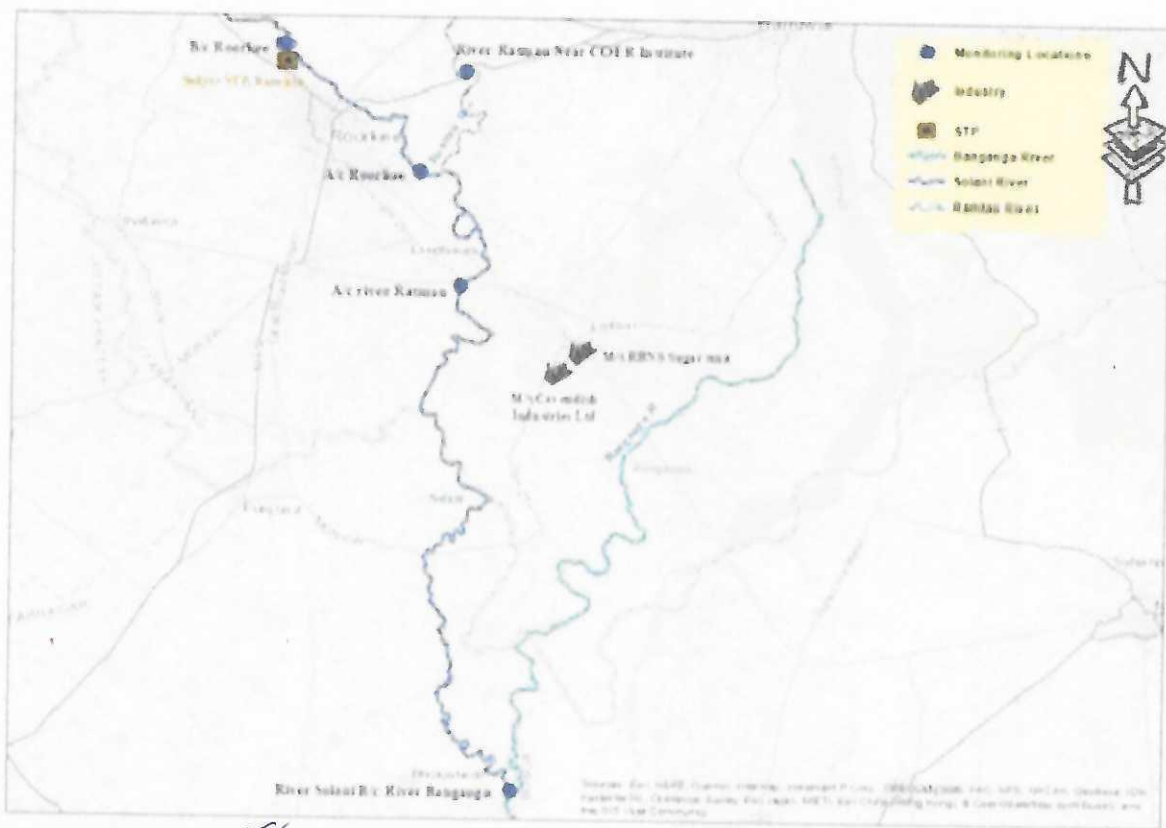
  
(A.R.E.)

samples were collected from both the rivers traversing from the area of Uttarakhand and Uttar Pradesh. A joint report was prepared with all the facts and pollution source, mapping of rivers and the report was submitted to Hon'ble NGT by the joint committee. The joint committee report is annexed as **Annexure-1**.

**Major facts identified by the Joint Committee while conducting survey of Solani River**  
**River Solani**

The Solani River originates from the Himalayan foothills, near Dehradun and runs along an approximate length of 145 km through Biharigarh, Bhagwanpur, Roorkee, Laksar city/towns before falling into River Banganga at upstream of Shukratal. River Solani is a rain feed river. For pollution source mapping, joint team carried out monitoring and sampling of River during October 11 to 12, 2023. The location map showing monitoring locations on river Solani and its tributary river Ratmau is shown in

**Figure.**



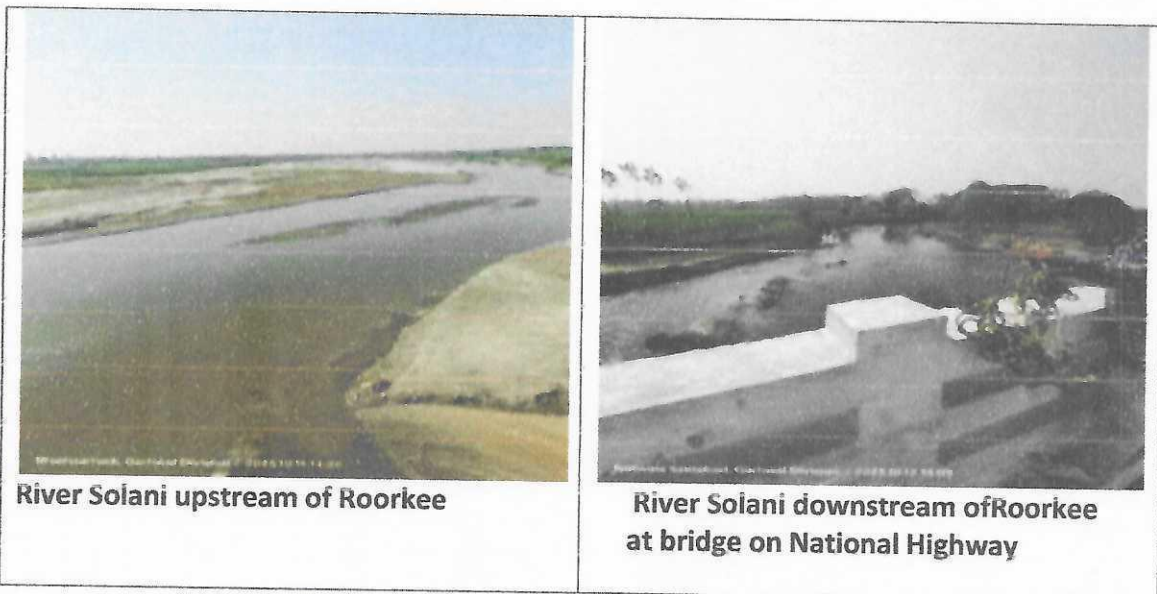
*(A.R.R.)*

**Location map showing monitoring locations on river Solani and its tributary river Ratmau**

The objectives of the pollution source mapping were:

- Tracing and mapping the course of the river.
- Characterization of water quality of river at various locations.
- Identification, quantification and characterization of major tributaries /drains joining the river.
- Impact on water quality of River Banganga b/c and a/c with River Solani.
- Assessment of sewage management in catchment area of Solani river.

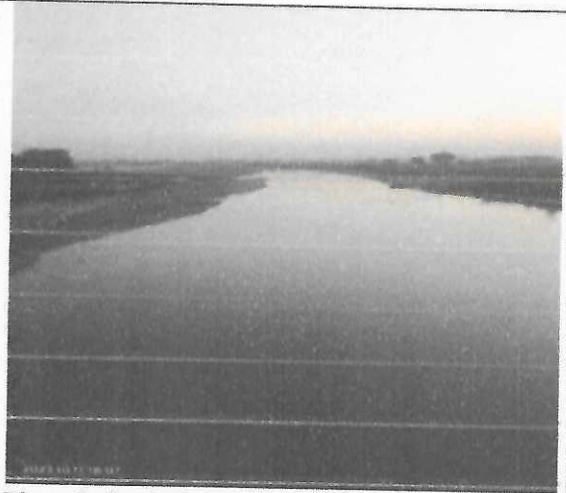
During the pollution mapping and exploratory survey, the course of Solani river was mapped from upstream of Roorkee till confluence into the River Banganga. The details of the same is presented in Figures.



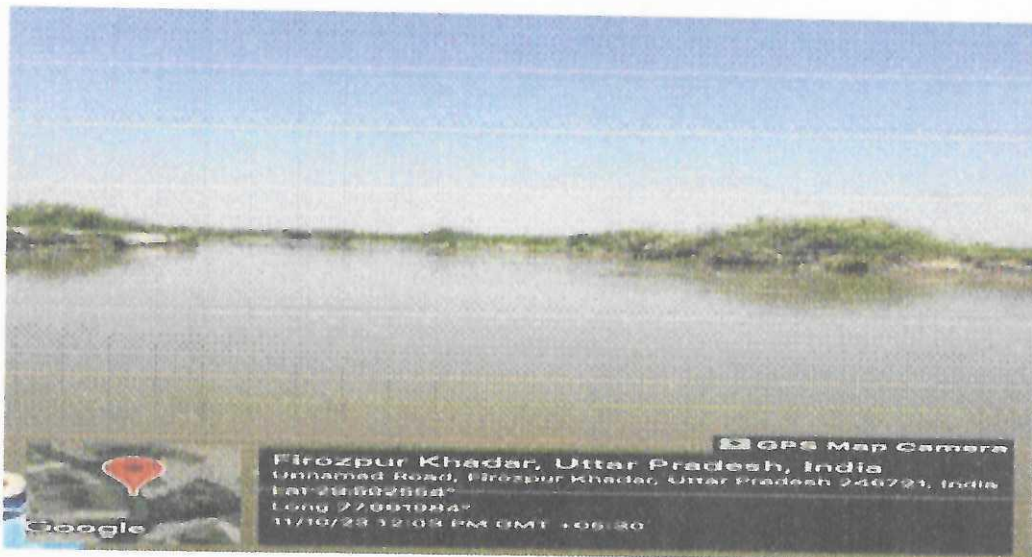
*(A.R.E.)*



**River Ratmau near Coer Institute,  
National Highway, Roorkee**



**River Solani after confluence with river  
Ratmau at Roorkee-Laksar Road**



**River Solani before confluence with River Banganga**

Four samples from River Solani and one sample from the tributary River Ratmau were collected to analyze the status of river water quality and to understand the characteristics of possible polluting sources at different locations along the course of the river.

*(A.R.R.)*

During mapping joint teams observed that apart from rain water, the river receives discharge of untreated sewage from major towns (Bhagwanpur, Roorkee) & several villages along its stretch including discharge of treated sewage from 33 MLD STP in Roorkee city

The joint committee during conducting survey of river Solani divided the survey into 3 stretches which were :

- Stretch – I: Origin to u/s of Roorkee
- Stretch – II: u/s of Roorkee to u/s of Laksar
- Stretch – III: D/s of Laksar to River Solani before confluence with River Banganga

The detailed report of Solani river, pollution source mapping of the river and water quality of the river from the origin of the river traversing through Uttarakhand area till the joining of river with Ban Ganga before traversing through Shukratal is already produced in **Annexure-1**.

The joint committee has given the following conclusions regarding river Solani which is highlighted below :

- i. River Solani originates from the Himalayan foothills, near Dehradun and runs along an approximate length of 145 km through Biharigarh, Bhagwanpur, Roorkee, Laksar city/towns before falling into River Banganga at upstream of Shukratal in Muzaffarnagar.
- ii. River Solani receive flow from rain along with discharge of untreated sewage from nearby villages namely Kishanpur, Hasanpur etc and treated sewage of 33 MLD STP Roorkee. Moderate pollution in river was observed from origin to upstream of Laksar town. The STP was found complying w.r.t discharge norms prescribed under Hon'ble NGT order dated 30.04.2019 in O.A. No. 1069/2018 except Total phosphorus (2.7 mg/L against norm of 1 mg/l) and Faecal coliform ( $14 \times 10^4$  MPN/ 100 ml against

  
C.A.P.R.)

normof <230 MPN/100 ml).

- iii. The water quality of river Solani before confluence with river Banganga was meeting primary water quality criteria for bathing w.r.t. pH, DO, BOD and FC.
- iv. Water quality of River Banganga after confluence of River Solani at Shukratal Ghat, Muzaffarnagar was meeting primary water quality criteria for bathing w.r.t. pH, DO, BOD and FC.

From the above conclusions and surveys conducted earlier by the joint committee, following are the observations regarding water pollution in river Solani till confluence in river Ban Ganga with respect to Muzaffarnagar area.

- a) During the survey, the joint committee has noted that the river Solani runs along length of 145 Kms. through Biharigarh, Bhagwanpur, Roorkee, Laksar, City /towns before falling into river Ban Ganga at U/s of Shukratal in Muzaffarnagar. All major cities/towns/ villages discharging their untreated effluent into river Solani falls only under the jurisdiction/area of Uttarakhand (Biharigarh, Bhagwanpur, Roorkee, Laksar area).
- b) Committee has observed that the river Solani receives discharge of untreated sewage from nearby villages namely Kishanpur, Hasanpur etc. (which falls in Uttarakhand area) and also treated sewage of 33 MLD STP Roorkee.
- c) The water quality of river Solani before confluence of river Ban Ganga is also meeting primary water quality criteria for bathing.
- d) The committee during survey of the river, did not find any discharge of sewage from any drain going into the river Solani in Muzaffarnagar area.

  
(Imraan Ali)  
A.E.E.

  
(Ankit Singh)  
Regional Officer



क्षेत्रीय कार्यालय  
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर  
U.P. POLLUTION CONTROL BOARD, MUZAFFARNAGAR  
6-बी, नई मण्डी, मुजफ्फरनगर-251001 (उ०प्र०)

संदर्भ सं० 1514/OA-632/V.K.Tyagi/MZR/2026  
Ref. No.

दिनांक 11-03-2026  
Dated

महत्वपूर्ण बैठक / मा० एन०जी०टी० प्रकरण

सेवा में,

- 1- प्रभागीय निदेशक, सामाजिक वानिकी प्रभाग, मुजफ्फरनगर।
- 2- जिला पंचायत राज अधिकारी, मुजफ्फरनगर।
- 3- उपायुक्त, श्रम रोजगार (मनरेगा), मुजफ्फरनगर।
- 4- अधिशासी अभियन्ता, ड्रेनेज खण्ड प्रथम, सिंचाई विभाग, मेरठ।
- 5- अधिशासी अभियन्ता, उ०प्र० जल निगम (ग्रामीण), मुजफ्फरनगर।

विषय:-मा० एन०जी०टी० में विचाराधीन ओ०ए० संख्या 632/2022 वी०के० त्यागी बनाम स्टेट ऑफ उत्तराखण्ड एवं अन्य में पारित आदेश के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अवगत कराना है कि मा० एन०जी०टी० में विचाराधीन ओ०ए० संख्या 632/2022 वी०के० त्यागी बनाम स्टेट ऑफ उत्तराखण्ड एवं अन्य में पारित आदेशों के अनुपालन हेतु सोलानी नदी पुनरोद्धार के सम्बन्ध में एक महत्वपूर्ण बैठक मुख्य विकास अधिकारी महोदय, मुजफ्फरनगर की अध्यक्षता में दिनांक 12.03.2026 की प्रातः 10:00 बजे हाइब्रिड मोड में आहूत की गयी है।


अतः आपसे अनुरोध है कि कृपया उक्त हाइब्रिक मोड में आहूत बैठक में आवश्यक सूचनाओं सहित ससमय प्रतिभाग करने का कष्ट करें। बैठक का लिंक निम्नवत् है :-

<https://meet.google.com/hkd-griy-xho>

संलग्नक

- 1- मा० एन०जी०टी० के आदेश की प्रति।
- 2- अपर मुख्य सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति अनुभाग-2, उ०प्र० शासन के पत्र दिनांक 12.01.2026 की छायाप्रति।

भवदीय,

  
(गीतेश चन्द्रा) 13/3/26  
क्षेत्रीय अधिकारी

प्रतिलिपि - मुख्य विकास अधिकारी महोदय, मुजफ्फरनगर को सादर सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी

मा0 राष्ट्रीय हरित अधिकरण में विचाराधीन ओ0ए0 संख्या 632/2022 वी0के0 त्यागी बनाम स्टेट ऑफ उत्तराखण्ड एवं अन्य में पारित आदेश दिनांक 16.01.2026 के अनुपालन के सम्बन्ध में आहूत बैठक दिनांक 12.03.2025 का कार्यवृत्त।

मा0 राष्ट्रीय हरित अधिकरण में विचाराधीन ओ0ए0 संख्या 632/2022 वी0के0 त्यागी बनाम स्टेट ऑफ उत्तराखण्ड एवं अन्य में पारित आदेश दिनांक 16.01.2026 के अनुपालन के सम्बन्ध में एक बैठक हाइब्रिड मोड में दिनांक 12.03.2025 की प्रातः 10:00 बजे मुख्य विकास अधिकारी, मुजफ्फरनगर की अध्यक्षता में आयोजित की गयी। बैठक में निम्नलिखित अधिकारियों द्वारा प्रतिभाग किया गया :-

- 1- मुख्य विकास अधिकारी, मुजफ्फरनगर।
- 2- प्रभागीय निदेशक, सामाजिक वानिकी प्रभाग, मुजफ्फरनगर।
- 3- क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर।
- 4- जिला पंचायत राज अधिकारी, मुजफ्फरनगर।
- 5- उपायुक्त, श्रम रोजगार (मनरेगा), मुजफ्फरनगर।
- 6- अधिशासी अभियन्ता, ड्रेनेज खण्ड प्रथम, सिंचाई विभाग, मेरठ।
- 7- अधिशासी अभियन्ता, उ0प्र0 जल निगम (ग्रामीण), मुजफ्फरनगर।

बैठक प्रारम्भ करते हुए अध्यक्ष महोदय द्वारा सोलानी नदी का विवरण एवं उसके रेजुवनेशन के सम्बन्ध में जानकारी प्रदान किये जाने हेतु निर्देशित किया गया।

क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि सोलानी नदी जनपद सहारनपुर (यूपी) से निकलती है और उत्तराखण्ड राज्य के हरिद्वार जिले में रुड़की शहर से प्रवाहित होते हुए पुनः उत्तर प्रदेश के जिला मुजफ्फरनगर में प्रवेश करती है तथा ऐतिहासिक और धार्मिक नगरी शुक्तीर्थ में पहुँचती है। सोलानी नदी यहाँ पर बाण गंगा नदी में मिल जाती है। यह एक वर्षा आधारित नदी है, जो सर्दियों के दौरान लगभग सूखी रहती है।

क्षेत्रीय अधिकारी द्वारा अवगत कराया गया कि कार्यालय द्वारा दिनांक 25.09.2025 को सोलानी नदी के सोर्स मैपिंग, ट्रैवलिंग रूट और सीवेज/इंडस्ट्रियल डिस्चार्ज स्टेटस की जाँच की, साथ ही बाण गंगा नदी, जो जनपद मुजफ्फरनगर की सीमा से गुज़रती है, उसमें पाया गया कि किसी भी नाले से किसी भी तरह का सीवेज/इंडस्ट्रियल डिस्चार्ज जनपद मुजफ्फरनगर की सीमा में सोलानी नदी में नहीं गिरता है। इस सम्बन्ध में प्रदूषण नियंत्रण बोर्ड द्वारा अपना शपथ-पत्र दिनांक 29.09.2025 मा0 अधिकरण के समक्ष भी प्रस्तुत किया गया है।

बैठक में क्षेत्रीय अधिकारी द्वारा यह भी अवगत कराया गया कि छोटी एवं सहायक नदियों के पुनरोद्धार और कायाकल्प किये जाने के सम्बन्ध में अपर मुख्य सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति अनुभाग-2, उ0प्र0 शासन द्वारा अपने पत्र दिनांक 12 जनवरी, 2026 द्वारा जिला गंगा समिति के दायित्व निर्धारित किये गये हैं, जिसके अन्तर्गत छोटी व सहायक नदियों का चिन्हीकरण, मैपिंग व पुनरोद्धार तथा कायाकल्प की रणनीति/कार्ययोजना तैयार किये जाने, नदियों के बहाव क्षेत्र का सीमांकन किये जाने सम्बन्धी विभागीय दायित्व निर्धारित किये गये हैं।

अध्यक्ष महोदय द्वारा सोलानी नदी क्षेत्र के सीमांकन एवं फ्लड प्लेन जोन के सम्बन्ध में सिंचाई विभाग से जानकारी चाही गयी। अधिशासी अभियन्ता, ड्रेनेज खण्ड प्रथम, सिंचाई विभाग, मेरठ द्वारा अवगत कराया गया कि सोलानी नदी के सीमांकन एवं फ्लड प्लेन जोन हेतु पिलर्स की स्थापना का कार्य पूर्ण हो चुका है तथा इस सम्बन्ध में मा0 अधिकरण के समक्ष शपथ पत्र दिनांक 14.01.2026 प्रस्तुत किया जा चुका है।

प्रभागीय निदेशक, सामाजिक वानिकी प्रभाग, मुजफ्फरनगर द्वारा अवगत कराया गया कि जनपद मुजफ्फरनगर के क्षेत्रान्तर्गत सोलानी नदी पर कोई अतिक्रमण नहीं पाया गया है।

प्रभागीय निदेशक द्वारा यह भी अवगत कराया गया कि जनपद में हिण्डन नदी की सहायक काली नदी पश्चिमी के जीर्णोद्धार हेतु कार्ययोजना बनायी गयी है, जिसके अन्तर्गत सम्बन्धित विभागों द्वारा कार्यवाही प्रगति पर है।

बैठक में अध्यक्ष महोदय द्वारा उ0प्र0 प्रदूषण नियंत्रण बोर्ड को निर्देशित किया गया कि सोलानी नदी के जनपद में प्रवेश करने के उपरान्त तथा बाण गंगा नदी में मिलने से पूर्व जल नमूने एकत्र कर कर विश्लेषण किया जाये तथा जल की गुणवत्ता की जाँच आख्या प्रस्तुत की जाये।

अन्त में क्षेत्रीय अधिकारी द्वारा अध्यक्ष महोदय की अनुमति से बैठक समाप्ति की घोषणा की गयी।

(कमल किशोर केंडारकर)  
मुख्य विकास अधिकारी

### कार्यालय मुख्य विकास अधिकारी, मुजफ्फरनगर।

पत्रांक :

दिनांक :

**प्रतिलिपि**—निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

- 1— प्रभागीय निदेशक, सामाजिक वानिकी प्रभाग, मुजफ्फरनगर।
- 2— क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर।
- 3— जिला पंचायत राज अधिकारी, मुजफ्फरनगर।
- 4— उपायुक्त, श्रम रोजगार (मनरेगा), मुजफ्फरनगर।
- 5— अधिशासी अभियन्ता, ड्रेनेज खण्ड प्रथम, सिंचाई विभाग, मेरठ।
- 6— अधिशासी अभियन्ता, उ0प्र0 जल निगम (ग्रामीण), मुजफ्फरनगर।

**GEETESH** Digitally signed by  
**CHANDRA** GEETESH CHANDRA  
Date: 2026.03.12  
15:19:12 +05'30'  
(गीतेश चन्द्रा)  
क्षेत्रीय अधिकारी

कार्यालय प्रभागीय निदेशक, सामाजिक वानिकी प्रभाग मुजफ्फरनगर।  
पत्रांक- 2387 /21-5 दिनांक, मुजफ्फरनगर, 05/02/2024।  
सेवा में,

डॉक्टर बलकार सिंह

सचिव नमामि गंगे तथा ग्रामीण

जलापूर्ति विभाग/परियोजना निदेशक

राज्य स्वच्छ गंगा मिशन- उ0प्र0।

विषय:-

ना राष्ट्रीय हरित आविर्करण, नई दिल्ली योजित ओए-संख्य 832/2022 श्री बी के त्यागी  
बनाम उत्तराखण्ड राज्य एवं अन्य में परित आदेश दिनांक 05.07.2023 के अनुपालन के संबंध में।

संदर्भ:-

राज्य स्वच्छ गंगा मिशन लखनऊ उत्तर प्रदेश नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग  
की पत्र संख्या-63/768(4)/SMCG/02 दिनांक 12.01.2024।

महोदय,

आपके उपरोक्त संदर्भित पत्र के क्रम में सिंचाई विभाग एवं जल निगम से समन्वय करते हुए  
जनपद मुजफ्फरनगर से सम्बंधित बिंदुवार सूचना आपकी सेवा में प्रेषित है।

1. सोलानी नदी शिवालिक पर्वत की पहाड़ियों से निकल कर उत्तराखण्ड राज्य से उत्तर प्रदेश राज्य के  
जनपद मुजफ्फरनगर के ग्राम बुलाकीपुर के पास प्रवेश करती है। सोलानी नदी जनपद मुजफ्फरनगर में 40.00 किमी  
समाई में बहती है जो तीर्थ स्थल शुक्रताल से होकर गुजरते हुए गंगा नदी पर बने विजनीर बैराज के ऊपर गंगा नदी  
में समाहित हो जाती है।
2. उपरोक्त पारित आदेश के क्रम में अवगत कराना है कि उत्तर प्रदेश राज्य के जनपद मुजफ्फरनगर में  
सोलानी नदी पर कोई अतिक्रमण नहीं किया गया है।
3. जल निगम द्वारा अवगत कराया गया कि जनपद मुजफ्फरनगर की सीमा में सोलानी नदी में कोई  
अनुपचारित सीवेज नहीं छोड़ा जाता है, केवल बरसात के मौसम में कुछ बरसाती नालों का पानी नदी में गिरता है  
जिसका मछलियों और अन्य जल जीवों पर कोई बुरा प्रभाव नहीं पड़ता है।
4. जनपद मुजफ्फरनगर में सोलानी नदी पर पानी निकालने के लिए बैराज एवं वियर टाईप की कोई  
स्ट्रक्चर का निर्माण नहीं किया गया है एवं सोलानी नदी से कड़ी पर भी पानी नहीं निकाला जाता है। अतः जनपद  
मुजफ्फरनगर की सीमा में सोलानी नदी के कंघमेन्ट का पानी नदी में ही आता है अतः सोलानी नदी में ई-पत्तो बना  
रहता है।

इसके अतिरिक्त यह भी अवगत कराना है कि गंगा जल की 150-200 क्यूसीक मात्रा शुक्रतीर्थ स्थल  
के लिए हरकीपैड़ी (हरिद्वार) से 20 किमी. समानान्तर गंगा कैनल के माध्यम से एवं 17.00 किमी. रतमऊ नदी से  
चलकर सोलानी नदी में संगम होने के उपरान्त सोलानी नदी में 61.00 किमी. चलकर शुक्रतीर्थ स्थल पर पहुँच रहा है।  
जो सोलानी नदी ई-पत्तो को बढ़ाने में सहायक हो रहा है।

जनपद मुजफ्फरनगर में सोलानी नदी का जहाँ पर सिल्ट/ठेक जमा होने से अवरुद्ध हो गया है वहाँ  
से सिल्ट/ठेक हटाने का कार्य करा दिया गया है। जनपद मुजफ्फरनगर में सोलानी नदी के जल प्रवाह में कोई  
रूकावट नहीं है।

आस्था सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

भवदीय,

(कन्हैया पटेल)

प्रभागीय निदेशक

सामाजिक वानिकी प्रभाग

मुजफ्फरनगर।

संख्या

विनाशिका।

प्रतिलिपि जिलाधिकारी/अध्यक्ष जिला गंगा समिति महोदय मुजफ्फरनगर की सेवा में सादर सूचनार्थ प्रेषित।  
प्रतिलिपि मुख्य विजनस अधिकारी मुजफ्फरनगर को सूचनार्थ हेतु प्रेषित।

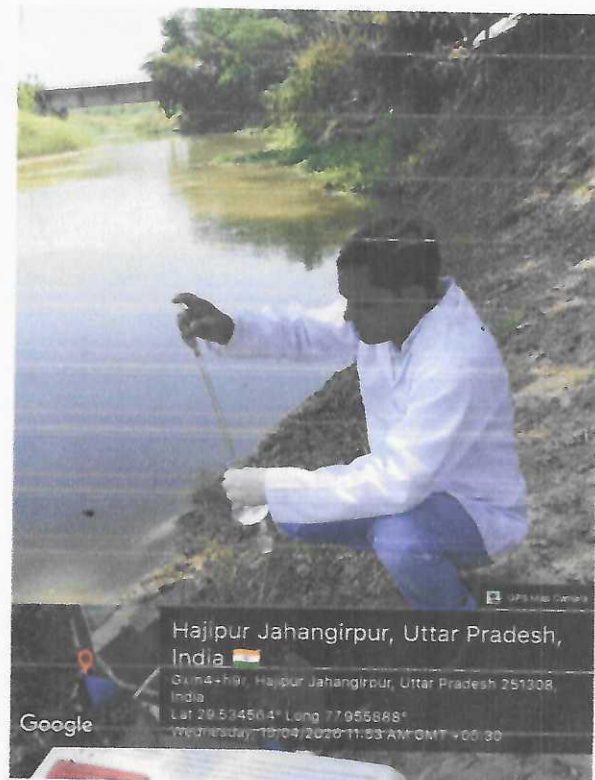
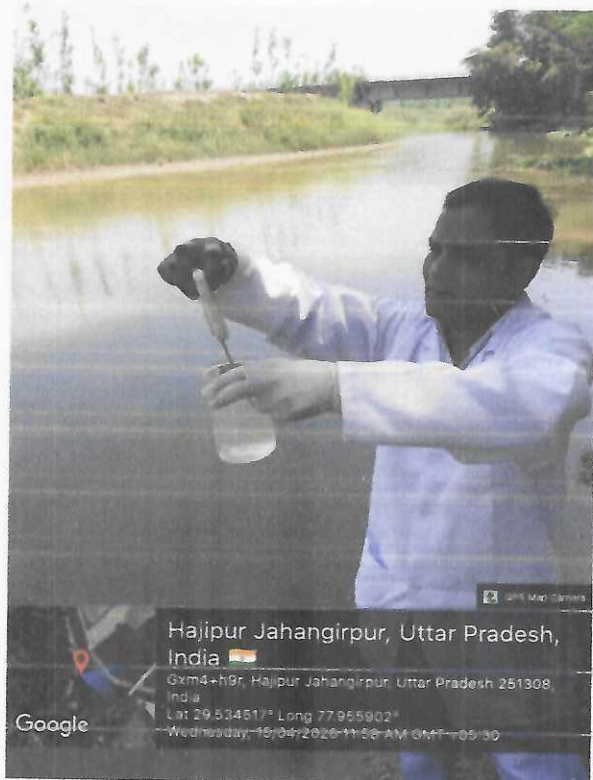
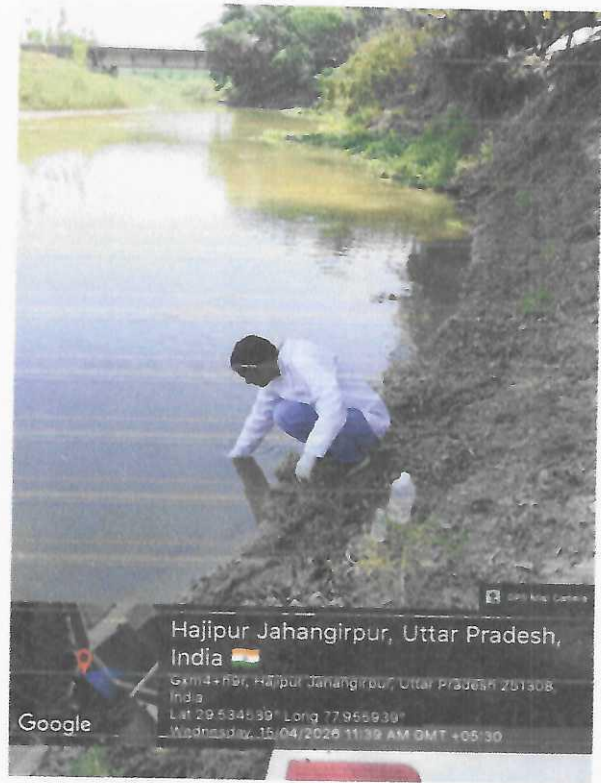
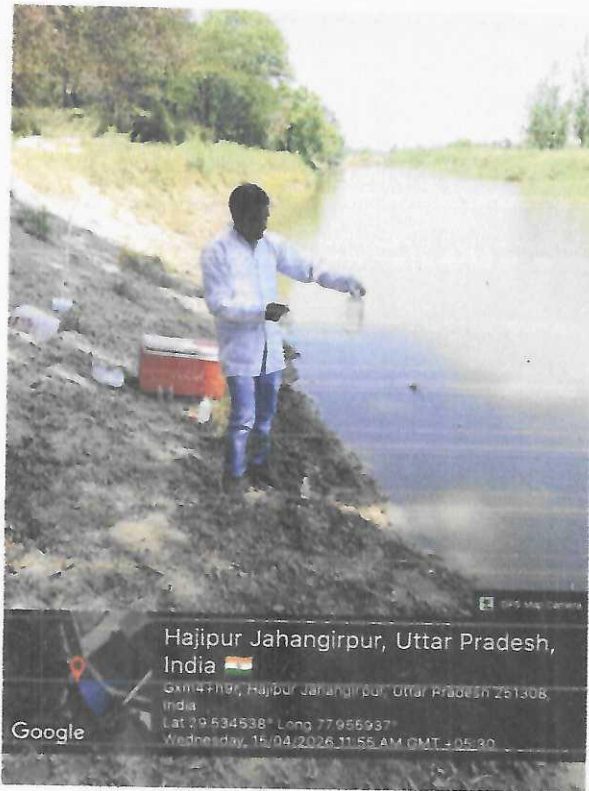
(कन्हैया पटेल)

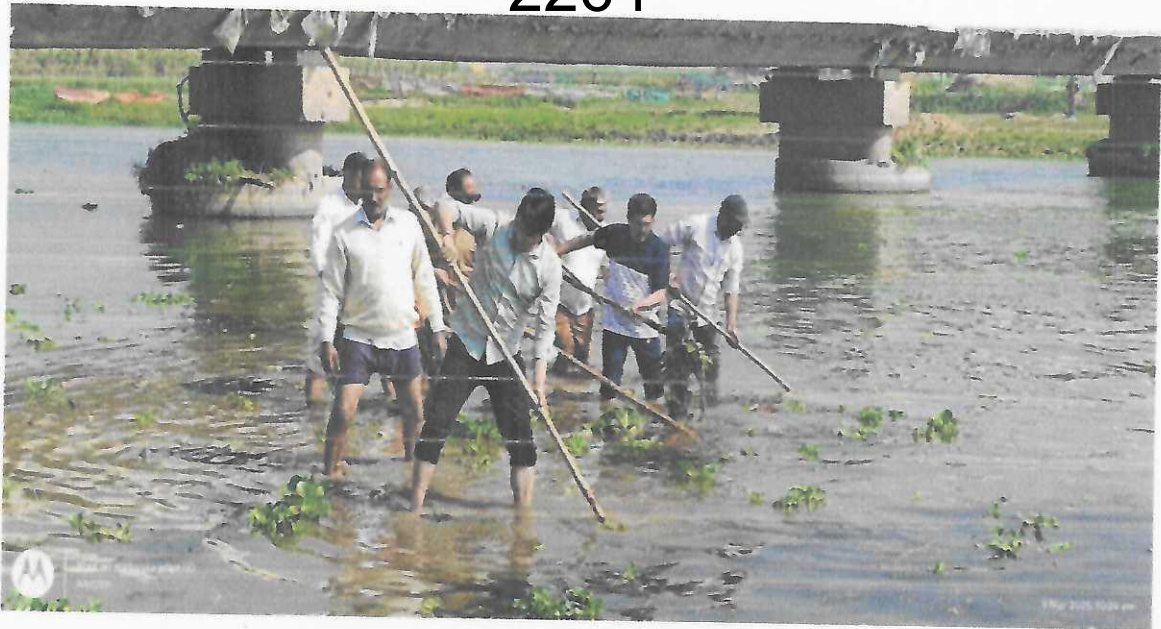
प्रभागीय निदेशक

सामाजिक वानिकी प्रभाग

मुजफ्फरनगर।

Photographs of Solani River





कार्यालय प्रभागीय निदेशक, सामाजिक वानिकी प्रभाग मुजफ्फरनगर।

पत्रांक-5110/29-5

दिनांक, मुजफ्फरनगर,

15/04-2026।

सेवा में,

जिलाधिकारी महोदय,  
मुजफ्फरनगर।

विषय- OA No- 632/2022 V-K- Tyagi vs State of Uttarakhand में सोनाली नदी के किनारे वृक्षारोपण संबंधी सूचना उपलब्ध कराने के संबंध में।।

महोदय,

सविनय निवेदन है कि उपरोक्त प्रकरण के संबंध में अवगत कराना है कि वन विभाग द्वारा वर्ष 2025-26 में सोनाली नदी के किनारे कुल लगभग 3 हेक्टेयर क्षेत्रफल में वृक्षारोपण कार्य संपादित किया गया है, जिसमें लगभग 2000 पौधों का रोपण किया गया है।

उक्त वृक्षारोपण कार्य से संबंधित फोटोग्राफ्स, जिनमें स्थान के कोऑर्डिनेट्स भी अंकित हैं, इस पत्र के साथ संलग्न किए जा रहे हैं।

अतः अनुरोध है कि उपरोक्त सूचना को संज्ञान में लेते हुए आवश्यक कार्यवाही करने का कष्ट करें।

संलग्नक: उपरोक्तानुसार।

भवदीय,

*ARaj*

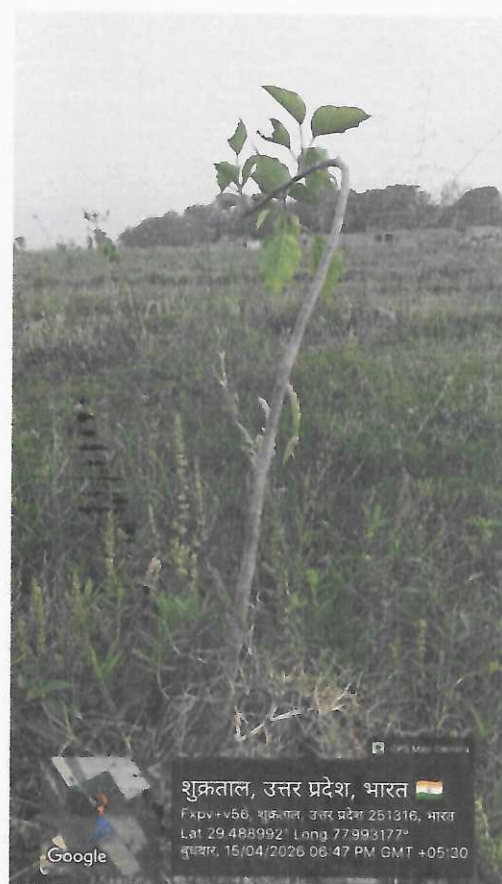
प्रभागीय निदेशक  
सामाजिक वानिकी प्रभाग  
मुजफ्फरनगर।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा समिति, मुजफ्फरनगर।
2. क्षेत्रीय अधिकारी, प्रदूषण नियंत्रण बोर्ड मुजफ्फरनगर।

*ARaj*

प्रभागीय निदेशक  
सामाजिक वानिकी प्रभाग  
मुजफ्फरनगर।



मा0 राष्ट्रीय हरित अधिकरण में विचाराधीन ओ0ए0 संख्या 632/2022 वी0के0 त्यागी बनाम स्टेट ऑफ उत्तराखण्ड एण्ड अदर्स में पारित आदेश दिनांक 16.01.2026 के सम्बन्ध में जिलाधिकारी महोदय मुजफ्फरनगर द्वारा दिये गये निर्देशों के अनुपालन में सोलानी नदी की संयुक्त सर्वेक्षण आख्या।

उपरोक्त विषय के सन्दर्भ में जिलाधिकारी महोदय द्वारा दिये गये निर्देशों के अनुपालन में दिनांक 25.04.2026 को सोलानी नदी का संयुक्त सर्वेक्षण सिंचाई विभाग, वन विभाग एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड के अधिकारियों द्वारा किया गया। संयुक्त सर्वेक्षण आख्या निम्नवत् है :-

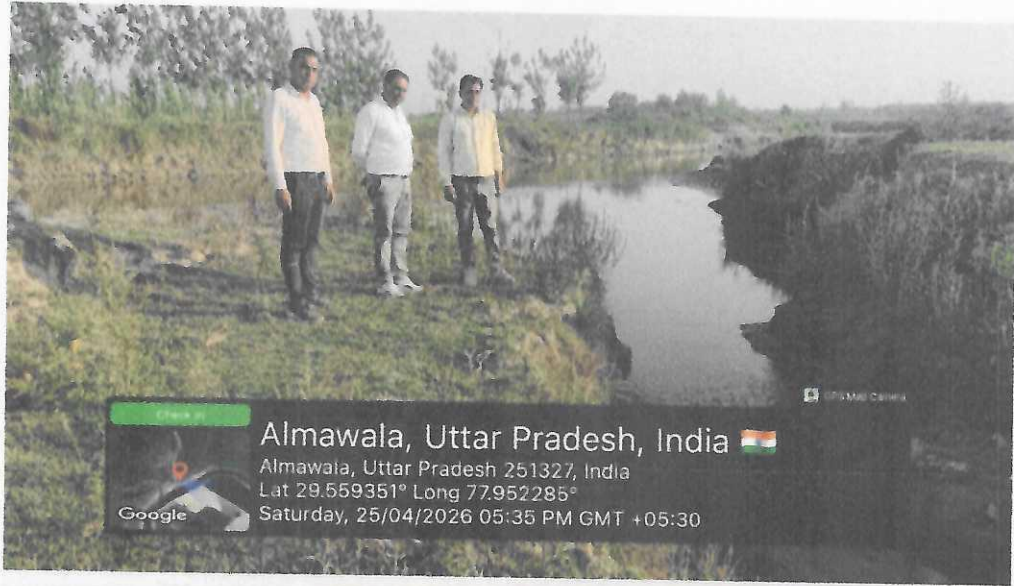
- 1- सोलानी नदी का उद्गम जनपद सहारनपुर (उ0प्र0) स्थित शिवालिक की पहाड़ियों से होता है और उत्तराखण्ड के हरिद्वार जिले में रुड़की शहर से प्रवाह करती हुई पुनः उत्तर प्रदेश के मुजफ्फरनगर जिले में प्रवेश करती है। जनपद मुजफ्फरनगर में प्रवेश के उपरान्त ऐतिहासिक तथा धार्मिक शहर शुकतीर्थ पहुँचती है, जहाँ यह बाण गंगा नदी में मिल जाती है। उद्गम के बाद, सोलानी नदी लगभग 145 किलोमीटर की दूरी तय करती है, जो बिहारीगढ़ (उ0प्र0), भगवानपुर, रुड़की और लक्सर (उत्तराखण्ड) जैसे कस्बों से होकर गुज़रती है। यह एक वर्षा-पोषित नदी है; सर्दियों में यह लगभग सूख जाती है, लेकिन मॉनसून के दौरान इसमें बाढ़ आने की संभावना रहती है, जिससे इसके किनारों पर स्थित निचले इलाकों को काफी नुकसान पहुँचता है। सोलानी नदी ने अपने बेसिन को खेती के लिए उपजाऊ बनाया है।
- 2- सोलानी नदी जनपद मुजफ्फरनगर में लगभग 40 किमी० प्रवाह करती है, तत्पश्चात् शुक्रताल घाट से लगभग 800 मीटर पूर्व बाण गंगा नदी में मिलने के पश्चात् लगभग 11 किमी० प्रवाह करते हुए हैदरपुर वेटलैण्ड के पास जनपद बिजनौर में गंगा नदी में समाहित हो जाती है।
- 3- प्रदूषण के स्रोतों की मैपिंग करने हेतु सोलानी नदी के गुजरने वाले कई बिंदुओं/गाँवों का संयुक्त सर्वेक्षण किया गया। संयुक्त सर्वेक्षण के दौरान पाया गया कि सोलानी नदी तथा जनपद मुजफ्फरनगर की सीमा से होकर गुज़रने वाली बाण गंगा नदी में किसी भी प्रकार का सीवेज/औद्योगिक अपशिष्ट का प्रवाह नदी में नहीं गिरता है। संयुक्त सर्वेक्षण के दौरान लिये गये फोटोग्राफ निम्नवत् हैं :-



क्रमशः ....2.....



क्रमशः ....3.....



क्रमशः ....4.....



उपरोक्तानुसार संयुक्त आख्या आपके अवलोकनार्थ सादर प्रस्तुत है।

*Rajputa*

(राजा गुप्ता)  
अवर अभियन्ता  
उ०प्र० प्रदूषण नियंत्रण बोर्ड  
मुजफ्फरनगर।

*Ravindra Kumar*  
25/04/2026

(रविन्द्र कुमार)  
अवर अभियन्ता  
सिंचाई विभाग  
मुजफ्फरनगर।

*Ravikant Chaudhary*  
25/04/26

(रविकांत चौधरी)  
फोरेस्ट ऑफिसर  
रेंज मोरना  
मुजफ्फरनगर।

*Kantosh Kumar*  
25/4/26

(कुँवर संतोष कुमार)  
सहा०पर्या०अभि०  
उ०प्र० प्रदूषण नियंत्रण बोर्ड  
मुजफ्फरनगर।